

FORM NO. 147

[See rule 220(6)(a)]

Quarterly statement to be furnished by an authorised dealer in respect of remittances made for the quarter of of (Tax Year)

Part A: Particulars of authorised dealer

1.	Name	<i>(refer Note 1)</i>	
2.	Address	<i>(refer Note 2)</i>	
3.	Permanent Account Number		
4.	Email id		
5.	Contact number	Country Code	Number
6.	ITDREIN		

Part B: Particulars of remittance made

Remitter Details			Remittee Details				Remittance Details					
Sl. No.	Name	Permanent Account Number	Name	Permanent Account Number, if available	Tax Identification Number, if available <i>(refer Note 3)</i>	Country of which remittee is a residence	Amount	Date	Full particulars of the Account to which remittance is made	Purpose Code as per RBI	Form No. 145 acknowledgment no.	If Form No. 145 not required enter required code as per Note 4

DECLARATION

I(full name), having Permanent Account Number in my capacity as ... (designation).... of (name of the authorised dealer) declare that the information given above are correct, true and complete.

Place

Signature

Date

Name

Designation

Notes

1. In case of individual, the first, middle and last name shall be provided in full without any abbreviations. In any other case also, name shall be provided in full.
2. The address shall contain Country/Region, ii. Flat/Door/Block number iii. Road/Street/Block/Sector, iv. PIN/ZIP Code, v. Post Office, vi. Area/locality, vii. District, viii. State.
3. Tax Identification Number of the deductee in the country or specified territory of his residence and in case no such number is available, then a unique number on the basis of which the deductee is identified by the Government of that country or the specified territory of which he claims to be a resident.
4.
 - i) Write "A" if furnishing of Form No. 145 is exempt under rule 220(3)(a)
 - ii) Write "B" if furnishing of Form No. 145 is exempt under rule 220 (3)(b)
 - iii) Write "C" if furnishing of Form No. 145 is exempt under rule 220 (3)(c)
5. Some of the information in the form would be pre-filled to the extent possible.